

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.201
CP(IB)/294(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Anfaa Masbak Pvt Ltd
V/s
BTI Tex Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 08/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Yashraj Champawat, Adv. for Mr. Yuvraj Thakore,
For the Respondent : Mr. Mohammed Arkam G Shaikh, Adv.

ORDER

Proxy counsel for the applicant seeks adjournment. Both sides are directed to file written submissions not more than two to three pages within one-week.

List for filing written submissions on 07.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)